# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

## LOK SABHA UNSTARRED QUESTION NO. 3872 TO BE ANSWERED ON THE 9<sup>th</sup> August, 2016

#### **FUNDS FOR PHARMA WITH COMPANIES**

#### 3872. Shrimati Rama Devi

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the funds allocated for the development of Indian pharmaceutical industry during the last three years, year-wise;
- (b) the amount of funds utilised out of the allocated fund, year-wise; and
- (c) the reasons for not utilising the full amount along with the reaction of the Government in this regard?

### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b) - Under Pharmaceutical Promotion & Development Scheme Rs. 2 crores are allocated in each year for the development of Indian Pharmaceuticals Industry during 2013-14, 2014-15 and 2015-16. The utilization under Pharmaceutical Promotion & Development Scheme is Rs. 0.87 crore, Rs. 1.49 crore and Rs. 1.34 crore respectively during the years 2013-14, 2014-15 and 2015-16.

Under creation of IPR Centre Scheme Rs. 1.00 crore is allocated during the years 2013-14 and 2014-15. No funds are allocated during 2015-16. The utilization under creation of IPR Centre Scheme is Rs. 0.25 crore and Rs. 0.22 crore during 2013-14 and 2014-15 respectively. Under Cluster development Scheme Rs. 2.40 crore was allocated during 2015-16 but fund could not be released.

(c) - The reasons for non utilising allocated funds fully in case of Pharmaceutical Promotion & Development Scheme is subject to receipt of proposals complete in all respects and in case of Creation of IPR Centre, the Implementation Agency Pharmaxil has faced certain practical difficulties.

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